NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY: M/s. Girish Jain & Anr. V/s. M/s. Triumph Tutorials Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME

DESIGNATION

REPRESENTATION

SIGNATURE

ORDER

Learned counsel for the petitioner is present. Mr. Pandey, CS has appeared on behalf of the respondents. He has stated that he has filed the power of attorney/ letter of authorization on behalf of the respondents. Office shall verify the position and report accordingly. List on 21.10.2016 for arguments on the application for setting aside the order of ex parte initiated against the respondents.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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